

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-1/2020**

Mr. Subhash Tari ... Applicant

Versus

State of Goa & another. ... Respondents

Mr. Abhijit Gosavi with Mr. S. Vaigankar, Advocates for the Applicant.

Mr. P. Faldessai, Addl. Public Prosecutor for the State.

Coram:- M. S. SONAK, J.Date:- 15th May, 2020**P. C.:**

Mr. Abhijit Gosavi, states that the copy of this bail application has been duly served upon the respondents. In order to enable the learned Public prosecutor to appear and file reply if necessary, post this matter on 19th May, 2020.

2. Stand over to 19th May, 2020.***M. S. SONAK, J.***